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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.321/2007 in O.A.No.1723/2004

Monday, this the 21st day of January 2008

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Smt. Neena Ranjan, Member (A)**

Sh. G. S. Gupta
S/o Sh. J. S. gupta
Aged about 49 years,
Working as SE (Works) under Northern Railway (Delhi Division)
Presently posted at DRM Office
New Delhi Railway Station
New Delhi.

..Applicant

◆ (By Advocate : Shri T. D. Yadav for Sh. S. S. Tiwari)

Versus

1. Sh. Shree Prakash,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Sh. F. Karketta,
Joint Director (Estt)(N.G.),
Rail Bhawan,
New Delhi.
3. Sh. Rakesh Saxena,
Divisional Railway Manager (NR),
DRM Office, New Delhi Railway Station.
New Delhi.
4. Sh. B.C. Nagar,
Assistant Personal Officer (Engineering)
N.R., Delhi Division,
DRM Office, New Delhi Railway Station,
New Delhi.

..Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (ORAL)

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Shri Shanker Raju:

As the judgment of the Tribunal has been complied with by the respondents by passing a reasoned order, we do not find any wilful and contumacious disobedience on part of respondents. CP stands disposed of. Notices are discharged. No costs.

Neena Ranjan

(Neena Ranjan)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

/prakash/